

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Placed for circulation
for AH (IR on 17/12/93)

Yd
Dr. DY. Registrar

Notice dt 22/12/93
Served on Resp NOL.

WHC issued to all
Respondents on
22/12/93.

2
23/12
Letter dt 21/12/94
for an adjournment
from R.S. & need
a 17/12/94

17-12-93

Mr. P.V. Daware, Counsel for
applicant.
Notice before admission returnable
on 31-1-94.

M.R. KOLHATKAR (MRS. DESHPANDE)
(M.R. KOLHATKAR) (M.A.) V.C.

Dated: 31/1/94.

Applicant by Sh. P.V. Daware.
Respondents by Sh. P.M. Pradhan. We have
heard the learned Counsel. The
applicant has not been allowed to
join duty in view of the two certificates
dt. 13/1/93 and 28/7/93. The applicant
has once again asked the opportunity
to once again approach the same
Medical Board after six months or
higher Medical Certificate if he chooses.
Sh. Pradhan states that the Respondents
are willing to comply with any
directions which the Tribunal may pass
regarding the applicant's examination
by Higher Medical Board.

We therefore direct the applicant
if he so chooses to appear before
the Higher Medical Board within

P.T.O.